

1	2	3	4	5
12.	Manipur	532	60	1.19
13.	Meghalaya	1,138	156	2.53
14.	Nagaland	580	33	1.34
15.	Orissa	22,520	1,125	14.08
16.	Punjab	12,126	—(*)	8.10
17.	Rajasthan	18,565	940	16.75
18.	Sikkim	154	52	—
19.	Tamil Nadu	15,673	20	12.28
20.	Tripura	1,705	180	1.82
21.	Uttar Pradesh	58,029	3,432	38.47
22.	West Bengal	18,320	1,950	19.80
Total (States)		3,45,517	22,916	297.76

\*—Cont per cent village electrification already achieved.

\*\*—The outlay is exclusive of institutional financing.

Note : (i) There is also a lump-sum provision of Rs. 92.00 crores under REC for SPA programme.

(ii) There is also a provision of Rs. 10.00 crores under Rural-Co-operative.

**Setting up of Four Hydel Projects on Teesta Barrage**

743. SHRI ANIL BASU : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) Whether Government propose to approve the proposal of Government of West Bengal to set up four hydel

projects on the on-going Teesta Barrage Irrigation-cum-Flood Control Project; and

(b) if so, whether the Government would move for its immediate clearance by the Planning Commission ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :** (a) and (b) : Project reports for construction of three power houses based on Teesta Canal Falls, received from the State authorities have been cleared by Central Electricity Authority and the Department of Environment. They have been recommended to the Planning Commission for inclusion in the State Plan.

#### World Bank Loan to Railway

**744. SHRI SANAT KUMAR MANDAL :** Will the Minister of RAILWAYS be pleased to state :

(a) whether his attention has been drawn to the news item captioned 'Paying for nothing' appearing in the 'Indian Express', New Delhi dt 5th March, 1985;

(b) if so, the facts of the case ;

(c) the reasons for not availing of the World Bank loan for the modernisation of Railway Workshops and railway electrification leading to the levy of 'commitment charges' of Rs. 70,000 per day ;

(d) the action taken to fix responsibility for this lapse ; and

(e) how it is proposed to deal with this matter to prevent further loss to the Exchequer ?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS : (SHRI MADHAVRAO SCINDIA) :**  
(a) Yes Sir.

(b) to (e) : A statement is attached.

#### Statement

A loan for 280.7 million US dollars for Railway Electrification and modernisation of workshops was

signed between the World Bank and the Government of India in May, 1984. The amount was to be drawn in stages (as required) over a period of Six Years till 1990.

2. Payment of commitment charges is an inbuilt feature of all World Bank Loans. These are a nominal percentage of the loan amount payable on the portion of the loan not drawn. On the amount drawn, interest at a much higher rate as compared to the commitment charges is payable till the loan is paid back. The closing date for the loan for Railway Electrification and Modernisation Project is Sept., 1990. The projects are being progressed.

3. Selection of a collaborator for Operation Information System (OIS) was accepted as a condition to the effectiveness of this loan. OIS is a highly complex project—first of its kind in the country without any guiding precedents. For this reason, the Government had appointed a high level inter-Ministerial Committee to pursue the selection of a collaborator for this project and frequent consultations with the concerned Ministries had to be carried out at every stage. In the process selection of a suitable collaborator for OIS took somewhat longer than originally anticipated.

However this delay has not caused any financial loss to the exchequer.

4. Constant monitoring of the Projects is being done to ensure timely implementation.

#### Manufacturing of Wagon by Private Manufacturers

**745. SHRI RAM BHAGAT PASWAN :** Will the Minister of RAILWAYS be pleased to state :

(a) Whether Government have placed orders for manufacturing wagons to private manufacturers when the capacity of Government undertaking is